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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/232/2017
NAME OF THE PETITIONER(S) : DOOSAN INFRACORE CONSTRUCTION
EQUIPMENT (I) PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	I.B. MARIKRISHNA	Pcs	

ORDER

PCS representing the applicant present. He is directed to send notice to ROC, RD and RBI by way of newspaper publication in English, Business Standard (Tamil Nadu Edition) and in vernacular, Malai Sudar (Tamil Nadu Edition) and file an affidavit in proof of delivery of notice alongwith proof of advertisement. Time is enlarged at request. Put up on 01.03.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc